

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Criminal Appeal No(s). 2058/2022

HEERA SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 14-03-2023 This appeal was called on for hearing today.

For Appellant(s)

Ms. Manju Jetley, AOR
Mr. Rakesh Kr. Pant, Adv.
Mr. N. B. V. Srinivasa Reddy, Adv.
Ms. Simran Sadyora, Adv.

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR
Ms. Pooja Singh, Adv.

Mr. Rohit Saini, Adv.
Mr. Satya Mitra, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Sole respondent is duly represented.

Records of the case have already been received.

Four weeks time, is granted to the appearing parties, to file additional documents.

After the expiry of the said period, matter be processed for listing before the Hon'ble Court, as per rules.

PAVANESH D.
Registrar